

Regarding alleged faulty Voters? List

SHRI KALYAN BANERJEE (SREERAMPUR): Madam, the faulty voter list is a serious concern in the country itself. Our Chief Minister first flagged the issue of numerous instances of duplicate voter cards. The explanation given by the Election Commission is clearly a breach of Rule 20 of the Election Conduct Rules itself.

These things have been happening for the last few years. Earlier, it was not there. That is why there is an increase in votes. In West Bengal, the voters are coming from Gujarat and Haryana. This is not tolerable. The Election Commission all the time says that they are conducting elections in a transparent and fair manner. It is clear that there had been no transparent elections in the last few years. There had been no fair elections in the last few years, not at all. The Election Commission has not acted properly, and appropriate proceedings should be brought against the ...
[*](#) for that reason.

माननीय सभापति : माननीय सदस्यगण, प्लीज आप सब बैठ जाइए ।

? (व्यवधान)

12.58 hrs

At this stage Shrimati Kanimozhi Karunanidhi, Dr. T. Sumathy alias Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.

? (व्यवधान)